NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 821/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES:

Navakar Computech

V/s

Trimax IT Infrastructure and Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Prend. P. Advocate for Chandhary the Petitians

2. DEEPAN Dixit Advocate for Dogradual Chandhary April Dogradual Chandhary The Partners. Regards

<u>ORDER</u>

TCP 821/ I&BP/NCLT/MB/MAH/2017

Since the Petitioner Counsel himself has stated that form required to be filed as mentioned under Notification dated 29.6.2017 has not been filed, the Petition is hereby abated, giving liberty to the Petitioner as mentioned under Notification dated 29.6.2017.

sd/-**V. NALLASENAPATHY**

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)